

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	IA(IBC)/180/KOB/2022 in IBA/04/KOB/2020
SECTION	60(5) IBC
NAME OF PARTIES	HAVVAS POWER CORP AND 3 OTHERS V/S K.EASWARA PILLAI AND ANOTHER
PETITIONERS ADVOCATE/ PROFESSIONAL	A KEVIN THOMAS
RESPONDENTS ADVOCATE/ PROFESSIONAL	K EASWARA PILLAI (R1), HARI KUMAR G NAIR & AKHIL SURESH (R2)

Office
Notes

Video Conference

23rd Sept 2022

O R D E R

IA(IBC)/180/KOB/2022

Learned proxy counsel Ms Sona appears on behalf of the counsel on record for R1, submits that learned arguing counsel Mr P. Satheesan is indisposed of some illness therefore unable to appear before this Tribunal today. Seeks short adjournment. Learned counsel Mr. Kevin Thomas is present for the applicant. Learned counsel Mr. Akhil Suresh represented R2.

In consideration of request of R1, matter adjourned to 30.09.2022.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**